COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 02 OF 2015 & IA NO. 308 OF 2017 & IA NOS. 19, 20 & 96 OF 2016

Dated: 19th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **15.02.2018.**

COURT MASTER